

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 31.03.2021 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

### **For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 979 of 2020	Hemant Sharma Liquidator of Vishwa Infrastructures & Services Pvt. Ltd. Vs. State Bank of India & Anr.	Milan Singh Negi	Rachit Ranjan-R1 Vipul Agrawal-R2

### **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 236 of 2021	Central Board of Indirect Taxes and Customs Vs. Sundaresh Bhatt Liquidator of ABG Shipyard	Ajit Sharma	
<b>3.</b>	Comp. App. (AT) (Ins) No. 239 of 2021	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Abhishek Anand	
<b>4.</b>	Comp. App. (AT) (Ins) No. 240 of 2021	Sunil Kumar Agrawal, Resolution Professional, GSS Procon Pvt. Ltd. Vs. Committee of Creditors, GSS Procon Pvt. Ltd. & Anr.	Rakesh Kumar	
<b>5.</b>	Comp. App. (AT) (Ins) No. 241 of 2021	Sidney Ralph Vaz Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	
<b>6.</b>	Comp. App. (AT) (Ins) No. 242 of 2021	Deepak Santram Pathe & Ors. Vs. R K Constro Projects Pvt. Ltd. (Through Liquidator, Neeraja Kartik) & Ors.	Zeba Khair	

### **For Admission (After Notice)**

<b>7.</b>	Comp. App. (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	Udit Mishra-R1 Nitin Kant Setia-R2
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<b>8.</b>	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	Paras Sachdeva Palas S.-R1 & R2
<b>9.</b>	Comp. App. (AT) (Ins) No. 802 of 2020	Hasan Shafiq Vs. CT- Technologies Aps & Anr.	MohitMudgal	Wamika Trehan-R1 Jagdish Kumar-R2 Mrinali Prasad-RP
<b>10.</b>	Comp. App. (AT) (Ins) No. 881 of 2020	Union Bank of India Ltd. Vs. Supreme Manor Wada BhiwandiInfrastructure Pvt. Ltd.	Arpan Behl	Dhaval Mehrotra Aman Verma
<b>11.</b>	Comp. App. (AT) No. 60 of 2020	Vipul Sez Developers Pvt. Ltd & Anr. Vs. Solitaire Capital India & Ors.	Saroj Anand Jha	C.S. Chauhan Vipul Kumar-R1 & R2

**For Hearing**

<b>12.</b>	Comp. App. (AT) (Ins) No. 652 of 2020 <b>Part Heard</b>	Smt Indrani Brahmachari Vs. Chandra Prakash & Ors.	Khyati Dhuparr	Sanyam Saxena-R1 Avi Tondon-R2 Rishi K. Kapoor Abhay-R3
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By the order of Hon'ble Acting Chairperson

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Registrar